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Title: Introduction of the Election Laws (Amendment) Bill, 2016.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): Madam, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950 and the Delimitation Act, 2002.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950 and the Delimitation Act, 2002."

*The motion was adopted.*

SHRI D.V. SADANANDA GOWDA: I introduce the Bill.

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